NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 416/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES:

Karan Singh Sansarwal

V/s.

Dunnaimaa Engineers and Drivers Enterprises Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION SIGNATURE



ORDER T.C.P. No. 416/I&BC/NCLT/MB/MAH/2017

None present. 1.

2. Adjourned to 27.09.2017. 1 Same Me Mice

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017

Sd/-

M.K. Shrawat Member (Judicial)